

## HARYANA VIDHAN SABHA

### Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Tuesday, the 11th September, 2018 (2nd Sitting).*

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#### Construction of P.H.C.

**\*2782. Shri Kuldeep Sharma, M.L.A. :** Will the Health Minister be pleased to state the present status with regard to construction of P.H.C. building in village Ahulana of Tehsil Ganaur in District Sonapat togetherwith the time by which the construction work of abovesaid building is likely to be started/completed ?

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#### To Link the Village Roads

**\*2840. Shri Ranbir Gangwa, M.L.A. :** Will the PW(B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to link following village roads in Nalwa Constituency—

1. Village Matarshyam to village Mingni Khera;
  2. Village Dahima to village Sultanpur; and
  3. Village Arya Nagar to village Hindwan ?
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#### Tubewells Functioning Illegally in Bahadurgarh

**\*2812. Shri Naresh Kaushik, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that more than 100 illegal tubewells are functioning commercially in Bahadurgarh City; and
  - (b) if so, the action taken by the Government in the above said matter ?
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#### To Construct the International Level Cycling Track

**\*2855. Shri Subhash Sudha, M.L.A. :** Will the Sports and Youth Affairs Minister be pleased to state whether there is any proposal under consideration of the Government to construct the International Level Cycling Track in Thanesar; if so, the time by which it is likely to be constructed ?

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#### Re-Construction of Road

**\*2858. Shri Makhan Lal Singla, M.L.A. :** Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to re-construct the damaged road from village Dingmandi to village Mehuwala of Sirsa Assembly Constituency; if so, the time by which it is likely to be re-constructed ?

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### Total Number of Stone Crushers

**\*2768. Dr. Abhe Singh Yadav, M.L.A. :** Will the Environment Minister be pleased to state—

- (a) the total number of stone crushers operating in Nangal Chaudhary Constituency on 31-03-2016 togetherwith the total number of NOC's issued by the Government from 01-04-2016 till to date;
- (b) whether the NOC's were issued according to the condition of the minimum distance of stone crusher from residential area as prescribed in the norms of the Government;
- (c) whether there is any proposal under consideration of the Government to set up a planned crushing zone in this area; and
- (d) whether it is a fact that the concentration of dust particles has risen to an alarming condition in the above said area; if so, the steps taken by the Government to protect the residents of abovesaid area from the pollution arising from the stone crushers ?

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### Ownership Right of Canal

**\*2665. Shri Kehar Singh, M.L.A.:** Will the Chief Minister be pleased to state the steps taken by the Government to take over the ownership right of the distributaries and canals of Palwal, Faridabad and Mewat from the U.P. Government togetherwith the details thereof ?

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### Farmers Registered Under Bhavantar Bharpai Yojna

**\*2661. Shri Parminder Singh Dhull, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the number of farmers registered under the Bhavantar Bharpai Yojna in the State so far; and
- (b) the district wise details of farmers benefited under the abovesaid scheme so far ?

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### Foreign Investment Event

**\*2668. Shri Karan Singh Dalal, M.L.A.:** Will the Industries and Commerce Minister be pleased to state—

- (a) whether any event for foreign investment was organized by the Government during the year 2016-17; and
  - (b) if so, the total amount spent on the event togetherwith the details of foreign investment made in the State out of such event mentioned at (a) above ?
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**To Merge the Land Mortgage Bank into HARCO Bank**

**\*2853. Smt. Kiran Choudhry, M.L.A.:** Will the Co-Operation Minister be pleased to state whether there is any proposal under consideration of the Government to merge the Land Mortgage Bank into HARCO Bank; if so, the details thereof ?

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**ROB or RUB Near Surya Nagar**

**\*2681. Dr. Kamal Gupta, M.L.A.:** Will the PW(B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct Railway Over Bridge or Railway Under Bridge on the two railway lines situated near Surya Nagar in Hisar; if so, the present status thereof ?

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**Construction of Over Bridge/Under Pass**

**\*2741. Smt. Seema Trikha, M.L.A.:** Will the PW (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct over bridge or underpass on Lakkarpur railway crossing in Badhkal Assembly Constituency ?

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**Supply of Drinking Water**

**\*2769. Shri Mool Chand Sharma, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether it is a fact that the water supply has not been started to the boosters installed at East India Colony and Sector 23 of Ballabhgarh; if so, the time by which the water supply is likely to be started to the above said boosters ?

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**Construction of ROB**

**\*2688. Shri Tek Chand Sharma, M.L.A.:** Will the PW(B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct an overbridge on Asavati/Devali/ Payala Railway crossing in Prithala Assembly Constituency; if so, the time by which it is likely to be constructed ?

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**To Start Hospital**

**\*2703. Shri Nagender Bhadana, M.L.A.:** Will the Health Minister be pleased to state the time by which the functioning of hospital constructed in Sector-55 is likely to be started in NIT region of Faridabad ?

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**To Provide Super Sucker and Jetting Machines**

**\*2692. Shri Ved Narang, M.L.A.:** Will the Public Health Engineering Minister be pleased to state whether there is any proposal under consideration of the Government to provide Super Sucker and Jetting Machine to solve the problem of choked sewerage system in Barwala City; if so, the details thereof ?

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**Reconstruction of Road**

**\*2797. Shri Ghanshyam Saraf, M.L.A.:** Will the PW(B&R) Minister be pleased to state whether it is a fact that the road from new bus stand to flyover near Loharu road on N.H 709E in Bhiwani is completely damaged; if so, the time by which the said road is likely to be reconstructed ?

**To Release Water in Rivers**

**\*2753. Dr. Pawan Saini, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to release water in Saraswati and Rakshi Rivers; if so, the time by which the water in above said rivers is likely to be released ?

**Total Amount Spent on Construction of Roads**

**\*2814. Shri Umesh Aggarwal, M.L.A.:** Will the PW(B&R) Minister be pleased to state—

- (a) the total amount spent by the Government to construct new roads in State during the last three years;
- (b) the extent of amount given to NHAI (Central Scheme) by the Government during the last three years; and
- (c) the time by which the work of K.M.P. and Dwarka Expressway is likely to be completed ?

**Construction Work of Tower Line**

**\*2816. Shri Shyam Singh Rana, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister on 10.04.2015 to construct Tower Line on Yamuna River near villages Jathlana and Gumthala in Radaur Assembly Constituency; and
- (b) if so, the time by which the above said Tower Line is likely to be constructed ?

Chandigarh :  
The 7th September, 2018.

Secretary,  
Haryana Vidhan Sabha.